

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UN-STARRED QUESTION No. 789

TO BE ANSWERED ON 14 DECEMBER 2018 (FRIDAY)/AGRAHAYANA 23, 1940 (SAKA)

Credit Limit under PMJDY

789. SHRI ARJUN LAL MEENA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to increase the credit limit of such Pradhan Mantri Jan-Dhan Yojana (PMJDY) accounts which have got credit under welfare schemes of the Government;
- (b) if so, the time by which it is likely to be done; and
- (c) if not, the reasons therefor?

Answer

The Minister of State in the Ministry of Finance

(SHRI SHIV PRATAP SHUKLA)

(a) to (c) Indian Banks' Association (IBA) has issued revised guidelines of overdraft facility under PMJDY on 26.9.2018. *Vide* these revised guidelines, earlier existing overdraft limit to PMJDY account holders of Rs. 5000 has been raised to Rs. 10,000. Further, there is no condition attached for OD upto Rs. 2,000.

PMJDY accounts which are operated satisfactorily for atleast 6 months, active with regular credits from direct benefit transfer (DBT) or from any other sources, etc. are eligible for the OD facility.
